

List of Stakeholders

(As per Regulation 31 of the IBBI (Liquidation Process) Regulations, 2016)

P&M ASSOCIATES LLP (under Liquidation)

Annexure A

The claims received from the Government Department during the liquidation process as per Insolvency and Bankruptcy Board of India (liquidation Process) Regulations, 2016 are as follows: -

Sl. No.	Name of Stakeholder (Government Dues)	Category	Amount claimed and admitted
1.	State Goods and Services Tax Department, Government of Maharashtra, State Tax Officer (PUN-NOD-C-0403)	Operational creditors (Government Dues)	24,02,622/-
2.	State Goods and Services Tax Department, Government of Maharashtra, Assistant Commissioner of State Tax (PUN-NOD-C-0406)	Operational creditors (Government Dues)	1,70,07,669/-
3.	Commissioner of Central Tax, West Division 2 Bangalore West Commissionerate	Operational creditors (Government Dues)	15,62,27,848/-
		Total	17,56,38,139/-


